

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

Application No- 211 of 2021 (SN)

P.Palaniappan
S/o Ponusamy
Meenangudi, Masinaikenpatti Post
Salem - 636 103

... Applicant

-Vs -

The Ministry Of Environment,
Forest and climate change,
Rep BY its Under Secretary
3rd Floor, Prithivi Block,
Indira Paryavaran Bhawan,
Jorbagh Road, New Delhi-110 003 and others

... Respondents

OBJECTION FILED BY 14th RESPONDENT

I, K. Selvakumar, Son of Mr. Kandasamy (Late), Hindu aged about 47 Years, Managing Partner, M/s Giri Sahajanya Projects at No. 199/10, Sakthi Nagar, Masinaikanpatty, Salem-636103 above named respectfully submits objection for the joint committee report filed by 3,4,5,8 and 9th respondents.

The 14th respondent objects all the contents found in the joint committee report as against this respondent filed on 16.03.2022 except those that are admitted herein.

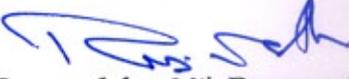
1. It is submitted that in the interim report filled by the joint committee dated 16th March 2022 it is stated that there is no sign board displayed in the quarry. As per rules sign board is been fixed near the quarry.

2. It is submitted that excess green belt area is created and maintained by this respondent which can be checked any time. By mistake it is mentioned commonly that inadequate green belt is maintained by this respondent.
3. It is submitted that in the report it is mentioned that in survey No-199/12 quarry pit is not found and hence it is opined that 16500 CBM has been quarried from survey No-199/1 part which is purely false. This respondent had quarried raw material for Granule Sub Base which is used for construction of road. This operation has been performed by this respondent in the entire .73 hectares to a depth of average 12 inches and since for this reason pit is absent in survey No-199/12.
4. It is submitted that the quarry permission which was granted to this respondent in survey No-199/1 part for an extent of 3 hectare which was granted on 22.09.2006 got ended by 21.09.2016 vide the proceedings of 7th respondent ROC No.607/2006/mines-A dated 27.07.2016. By this reference it is evident that the lease got over six years earlier and based on the instructions of 4th respondent TANGEDCO disconnected electricity on 09.10.2020 and hence no activity could have been made possible for this respondent from that date. After 27.07.2016 this respondent stopped doing any activity in survey no.199/1 Part. After a long period of six years a wrong allegation is made against this respondent with ulterior motive.
5. It is submitted that no residential constructions are done in patta land within 300 meters radius from the crusher and quarry. Two houses are constructed in poramboke lands without obtaining approval.
6. It is submitted that the excess quantity of rough stone quarried and transported by this respondent from both permitted area as well as non leased out area are vehemently denied for the reasons stated above. There are no sufficient proof to support these allegations.

This respondent has got no bad antecedents in any manner.

Hence it is prayed that this honourable tribunal may consider the objections filed by this respondent and dismiss the application and thus render justice.

Dated at Salem thus the 30th day of July 2022.


Counsel for 14th Respondent

For GIRI SAHAJANYA PROJECTS

K-S K-77

K SELVAKUMAR
Managing Partner
14th Respondent

VERIFICATION

I K. Selvakumar, S/o Late S. Kandasamy partner of 14th respondent company M/s Giris Sahajanya Projects do hereby verify and confirm the contents made in the counter are true and correct.

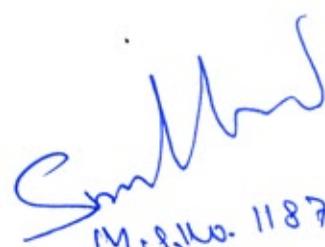
Verified at Salem on 30th day of August 2022

Solemnly affirmed & Signed
at Salem before me on
30.04.2022

For GIRI SAHAJANYA PROJECTS

K-S K-77

K SELVAKUMAR
Managing Partner
14th Respondent


M.S.No. 1187/2001
(D.R. Sivakumar)

D.R. SIVAKUMAAR, B.A., B.L.,
ADVOCATE / LEGAL CONSULTANT
M.S. No. 1187/2001
239, Ramanathan Complex, 1st Floor,
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SALEM - 636 001.
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OBJECTION FILED BY 14th RESPONDENT

Dated at Salem 30th July 2022

M/s Rm.,Venkatesh
Umayal

Counsel for 14th Respondent
Mob-94444-04780

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